

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 15th November, 2023

NO.HC.VII-84/2020/11143/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of Assam, Nagaland and Mizoram to attend a "Sensitization Programme on Family Court Matters" scheduled to be held on **01-12-2023 from 10.00 A.M.** onwards at the Judicial Academy, Assam.

Sl. No.	Name of the Officer	Designation & Place of Posting
1.	Shri Pranjali Das	District & Sessions Judge, Jorhat
2.	Shri Abhijit Bhattacharyya	District & Sessions Judge, Darrang
3.	Shri Utpal Prasad	Principal Judge, Family Court, Barpeta
4.	Shri Debasish Bhattacharjee	Principal Judge, Family Court, Nalbari
5.	Shri Suchandra Bhattacharjee	Principal Judge, Family Court, Dhubri
6.	Shri Mahendra Kalita	District & Sessions Judge, Udalguri
7.	Smti Sharmila Bhuyan	District & Sessions Judge, Lakhimpur
8.	Shri Sanjay Hazarika	District & Sessions Judge, Hailakandi
9.	Shri Syed Imdadur Rahman	District & Sessions Judge, South Salmara-Mankachar
10.	Smti Moushumi De	District & Sessions Judge, Bongaigaon
11.	Shri Jitu Mani Barman	District & Sessions Judge, Goalpara
12.	Smti Bobita Kshetry	District & Sessions Judge, Biswanath
13.	Shri Kaushik Hazarika	District & Sessions Judge, Dhemaji
14.	Shri Rafique Ahmed Tapadar	Principal Judge, Family Court-2, Kamrup(M)
15.	Shri Bablu Sutradhar	District & Sessions Judge, West Karbi Anglong
16.	Shri Joydev Koch	Addl. District & Sessions Judge, Kokrajhar
17.	Shri Yusuf Azaz	Addl. District & Sessions Judge, Barpeta
18.	Shri Rajesh Kumar Todi	Addl. District & Sessions Judge, Tinsukia
19.	Shri Nisanta Goswami	Addl. District & Sessions Judge, (FTC No. 3), Kamrup (M)
20.	Smti Tripti Ari	Addl. District & Sessions Judge, Karimganj
21.	Smti Rini Bharali	Addl. District & Sessions Judge, Karbi Anglong

22.	Shri Mukul Chetia	Addl. District & Sessions Judge, Dhubri
23.	Shri Abhijeet Kumar Baruah	Addl. District & Sessions Judge, Kamrup
24.	Shri Abdul Mazid Md. Mahiuddin	Addl. District & Sessions Judge, Sonitpur
25.	Smti Monmee Sarma	Addl. District & Sessions Judge, Baksa
26.	Shri Rupak Rajak	Addl. District & Sessions Judge, Chirang
27.	Smti Jyotshna Das	Addl. District & Sessions Judge, Sivasagar
28.	Shri Dimple Boro	Addl. District & Sessions Judge No. 5, Kamrup(M)
29.	Shri Vijay Kumar Singh	Addl. District & Sessions Judge, Dibrugarh
30.	Smti Mili Hussain	Addl. District & Sessions Judge, Nagaon
31.	Shri Nur Muhammad Abdullah Ahmed	Addl. District & Sessions Judge, Golaghat
32.	Shri Abdul Kader	Addl. District & Sessions Judge, Bijni
33.	Smti Mamta Bhadani	Addl. District & Sessions Judge, Dhubri
34.	Smti Bipaakhi Borthakur	Addl. District & Sessions Judge, Golaghat
35.	Shri Chaturjya Prasad Talukdar	Addl. District & Sessions Judge, Nagaon
36.	Shri Vincent Lalrokima	Addl. District & Sessions Judge, Aizawl
37.	Shri Nokshei Kano	TDP & Special Judge, Lokayukta, Nagaland
38.	Shri PhuletoYeptho	District & Sessions Judge, Zunheboto

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

The nominated Officers are requested to report at the venue **(Judicial Academy, Assam)** on **01-12-2023 at 09:30 A.M.** for the aforesaid training programme.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII/84/2020/11144-11160/A **Dated: 15-11-2023**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court,
Kohima Bench, Kohima /Aizawl Bench, Aizawl

(He is requested to inform the concerned Judicial Officer of his State about this notification accordingly).

9. The District and Sessions Judge,
Jorhat / Darrang / Nalbari / Udalguri / Lakhimpur / Hailakandi / South Salmara – Mankachar / Bongaigaon / Goalpara / Biswanath / Dhemaji / West Karbi Anglong.
10. The Principal Judge, Family Court
Barpeta / Nalbari / Dhubri / Kamrup(M) (Court No.2).
11. The District & Sessions Judge,
Kokrajhar / Barpeta / Tinsukia / Kamrup (M) / Karimganj / Karbi Anglong / Dhubri / Kamrup / Sonitpur / Baksa / Chirang / Sivasagar / Dibrugarh / Nagaon / Golaghat.

(He/She is requested to inform the concerned Judicial Officer(s) of his/her district about this notification accordingly).

12. The nominated Judicial Officers.

- a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **21-11-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

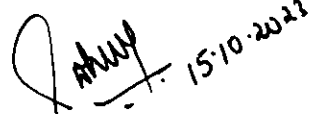
- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**
- c. **The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

13. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

14. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)